

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 519
TO BE ANSWERED ON 05/02/2021

FARMERS' AGITATION AROUND DELHI

519 Shri Rajeev Satav:

Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) whether Government's attention is drawn to hundreds of farmers agitating in Delhi against the farm laws enacted by Government and if so, the details thereof;
- (b) the reasons for non-ending of the farmer agitation;
- (c) whether Government has consulted the farmers' unions before enacting these farm laws and if so, the details thereof;
- (d) whether the farmers are facing extreme cold and rain during their agitations resulting in a number of dead farmers; and
- (e) if so, the steps Government has initiated to end the farmers agitation?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) to (e): Yes sir. Some of the farmers' unions have been agitating against newly enacted Farm laws and the main demand of agitating farmers' unions regarding the three farm laws, was for their repeal viz. "The Farmers' Produce Trade and Commerce (Promotion and Facilitation) Act, 2020", "The Farmers (Empowerment and Protection) Agreement On Price Assurance and Farm Services Act, 2020" & "The Essential Commodities (Amendment) Act, 2020". During various rounds of negotiations, Government had been requesting the agitating farmers' unions to discuss the Farm laws clause by clause in order to resolve their concerns on the clauses bothering them. Government had further explained during the meetings, the benefits including legal validity pertaining to recently enacted new Farm laws. However, farmers' unions never agreed to discuss the farm laws except for demanding their repeal.

Government engaged itself actively and constantly with the agitating farmers' unions and 11 rounds of negotiations have been held between the Government and agitating farmers' unions to resolve the issues. Details of the meetings are at **Annexure-I**.

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Government of India during discussion with farmers' Union appealed to them that children and elders especially women should be requested to go home in view of the cold and COVID situation.

There has been continuous demand for reforming agriculture marketing system in India to facilitate farmers in selling their produce for better price realization as has been suggested from time to time by various committees etc. Government of India has been actively and intensively engaging with the States including the farmers and farmers body for about two decades for reforms in agriculture marketing sector to provide accessible markets and barrier free trade facilitates for selling their produce at better price anytime anywhere.

Annexure-I

Sl.No	Rounds of negotiating talks with agitating farmer unions	Date of meeting
1	1 st Round	14.10.2020
2	2 nd Round	13.11.2020
3	3 rd Round	01.12.2020
4	4 th Round	03.12.2020
5	5 th Round	05.12.2020
6	6 th Round	30.12.2020
7	7 th Round	04.01.2021
8	8 th Round	08.01.2021
9	9 th Round	15.01.2021
10	10 th Round	20.01.2021
11	11 th Round	22.01.2021
